

Annexure 7

Name of the Corporate debtor: Aaj Ka Anand Private Limited
 Date of commencement of CIRP: 31.03.2022
 List of creditors as on: 28.06.2022

List of operational creditors (Government Dues)

| Sl. | Details of Claimant | | | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|-----|---|-----------------------|--------------------|---------------------------|--------------------|---------------------------|--------------------------------------|-------------------------------------|-----------------------------|------------------------|---|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | Department | Government | Identification No. | Date of Receipt | Amount claimed | Amount of claim admitted | Nature of Claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC, if applicable | | | | | |
| 1 | Office of the Assistant Commissioner of GST | Goods and Service Tax | | 24.05.2022 | 1,32,04,421 | 1 | Government dues-Operational Creditor | NA | NA | No | | | - | | 1,32,04,420 | |
| 2 | Deputy Commissioner of State Tax | Maharashtra VAT | | 01.06.2022 | 1,18,18,009 | 1,18,18,009 | Government dues-Operational Creditor | NA | NA | No | | | | | - | |
| | TOTAL | | | | 2,50,22,430 | 1,18,18,010 | | | | | | - | - | - | 1,32,04,420 | |